

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 145 of 2011 &
I.A. No. 229 of 2011**

Dated: 24th November, 2011

The Chairman TNEB & Ors.

Versus

M/s Ind Barath Thermal Power Ltd. & Anr.

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **08.12.2011.**

COURT MASTER